

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/492/ (IB)/2017

NAME OF THE PETITIONER(S)

: MAYUR WOVENS PVT LTD

NAME OF THE RESPONDENT(S)

: PALMETTO INDUSTRIES INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M. NIRMALKUMAR

ADVOCATE FOR RESPONDENT

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2. Neern Solanti

Company Secretary for Petitioner

ORDER

PCS representing the petitioner present. Counsel for respondent present. Counsel for petitioner filed a memo of settlement entered into by both the parties. Particulars of the payment of schedule and the details of the post-dated cheques are mentioned in the memo. The memo of settlement is taken on record. In view of the settlement, the matter is closed.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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